

years with and an objective to understand the nature of the site. The outcome of the excavations has provided enough evidence in that regard, as such no further A excavation is required at this stage. Further, as per archaeological norms a considerable portion of the site needs to be left for posterity. However, there is no such scheme with the Archaeological Survey of India (ASI) to convert protected monuments of National importance into a tourist spot.

Conservation and maintenance norms for World Heritage Sites

4510. SHRI PARIMAL NATHWANI: Will the Minister of CULTURE be pleased to state:

(a) whether Government is aware that the lack of a comprehensive conservation and maintenance policy for World Heritage Sites has led to incidents of unauthorized encroachment and construction in these sites in the country;

(b) whether Government would consider establishing conservation and maintenance norms to maintain World Heritage Sites and prevent unauthorized encroachment; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) No, Sir. Archaeological Survey of India has detailed conservation policy for conservation of protected monuments/sites including World Heritage Sites, Unauthorized encroachments/constructions does not relates to conservation/maintenance issues. These sites are maintained as per provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules 1959.

Financial assistance given by Ministry

4511. SHRI BASAWARAJ PATIL: Will the Minister of CULTURE be pleased to state:

(a) the financial assistance provided by the Ministry during the last three years, the details thereof, State-wise and year-wise; and

(b) the details of steps taken by Government to reach the unreached parts of the country with its activities?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Ministry of Culture allocates funds to its attached/Subordinate

offices, autonomous/grantee bodies and schemes/programmes. The Ministry is implementing only Central Sector Schemes and no Central Sponsored Schemes are implemented by the Ministry. As such, State-wise funds are not allocated by the Ministry. The Ministry also makes budgetary provisions under Tribal Sub Plan (TSP) and North East Region (NER). The Ministry undertakes various cultural programmes, workshops, exhibitions etc. through its institutions / organizations in various parts of the country to reach the unreached part of the country.

Promoting Kuchipudi Natyaramam under Scheme for Tagore Cultural Complex

4512. SHRI C.M. RAMESH: Will the Minister of CULTURE be pleased to state:

(a) the details of letter written by Chief Minister of Andhra Pradesh for construction of Kuchipudi Natyaramam under Tagore Cultural Complex Scheme;

(b) whether it is a fact that the project is going to be taken up on Public-Private-Partnership (PPP) mode and Government of Andhra Pradesh has also given its willingness to share 75 crore rupees of State's share for this project;

(c) whether it is also a fact that Detailed Project Report (DPR) was also submitted to the Ministry; and

(d) if so, reasons for delay in executing the project and by when it is likely to come up?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) Hon'ble Chief Minister of Andhra Pradesh in his letter dated 24.11.2015 addressed to Hon'ble Culture Minister had expressed his desire to build a world class International Institute of Kuchipudi in Kuchipudi village comprising a state of the art Performing Arts Center, 3D Theatre, Amphitheatre, Conference Center, Library, Hall of Fame, Seminar Halls, Open Air Stages, Museum etc. making it a primary destination for students, researchers, instructors, critics and enthusiasts so as to cultivate, promote and foster the appreciation of Kuchipudi dance and its rich cultural heritage, for which he had requested the Ministry to grant ₹50 crores.

Later, in March 2016, Department of Language and Culture, Govt. of Andhra Pradesh had formally applied under Tagore Cultural Complex (TCC) Scheme and submitted the requisite documents along with the Detailed Project Report (DPR) of the above said project, indicating the Total project cost as ₹186 crores out of which ₹50 crores were sought from this Ministry. As per DPR, the proposed Multi-purpose Tagore Complex would be operated in partnership with private players who would provide adequate expertise and trained